## Annexure-7

Name of the corporate debtor:SR MEDISERVICES PRIVATE LIMITED Date of commencement of liquidation:13.04.2023 List of stakeholders as on:23.06.2023

## List of other stakeholders, if any (other than financial creditors and operational creditors) $(Amount\ in\ \ref{thm:prop})$

S	1. 1	Name of	Category of stakeholder	Identificatio n	Details of claim		Details of claim admitted					Amount of	Amoun t	Amoun	Amount of	Remarks	İ	
N	io s	stakeholde r	s (preference	No.	received								contingen t	of any	t of	claim under	, if any	i
Į.			shareholder s / equity		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	claim	verificatio n	l	i
			shareholder s / partners		of	t	of claim	e of	covered by	lien /	covered by	in total		dues,	rejecte		l	i
			/ others)		receip	claimed	admitte	claim	lien or	attachmen t	guarante e	amount of		that	d		l	i
					t		d		attachmen t	removed?		claims		may be			l	i
									pending	(Yes/No)		admitted		set off			l	i
									disposal								l	i
H	7	NIL																İ
H	Ť	1112																i
H	+																	i
_	_																	Į